

NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI
CAUSE LIST OF BHOPAL ZONAL BENCH

Date :11thSeptember, 2018
Time :02.00 P.M.

HON'BLE MR. JUSTICE ADARSH KUMAR GOEL
CHAIRPERSON

HON'BLE MR. JUSTICE RAGHUVENDRA S. RATHORE
JUDICIAL MEMBER

HON'BLE DR. SATYAWAN SINGH GARBYAL
EXPERT MEMBER

(THROUGH VIDEO CONFERENCING)

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
FOR HEARING			
1.	Original Application No. 148/2017 (CZ)	Alok Dubey Vs. State of Chhattisgarh &Ors.	Mr. Sourabh Sharma, Adv. for Applicant Mr. Om Shankar S., Adv. for R-1 Mr.Siddharth Chauhan, Adv. for R-2 to 4
2.	Original Application No. 419/2018 (Earlier O. A. No.40/2015 (CZB))	Y. N. Pandey Vs. The Collector, Jagdalpur&Ors.	Mr. NishantAwana, Adv. for Applicant Mr. Rohit Sharma, Adv. for R-2 Mr. Gaurav Choudhary, Adv. for R-4 Ms. Shashi Juneja, Adv. for State of Chhattisgarh Mr. NishantAwana, Adv. for R-5 Mr. Abhishek Atrey, Adv. for MoEF Mr. Varun Raj Nair, Adv. for CECB
3.	Original Application No. 458/2018 (Earlier O.A. No. 195/2014 (CZ))	Sanjeev Dutta Vs. National Thermal Power Corporation Ltd. &Ors.	Mr. Dharamvir Sharma, Adv. for Mr. Sourabh Sharma, Adv.
4.	Original Application No. 459/2018 (Earlier O.A. No. 196/2014 (CZ))	Rashmi Singh Vs. National Thermal Power Corporation Ltd. &Ors.	Mr. Dharamvir Sharma, Adv. for Mr. Sourabh Sharma, Adv.

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